

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 7
IA/508(AHM)2021
in
CP(IB) 272 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Madhu Chaudhry Proprietor of Sher Singh Palace
V/s
OYO Hotels & Homes Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..10/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Pankaj Jain, Advocate
For the Respondent :Ms. Rachna Pastore, Advocate

ORDER

Heard Learned Counsel for the Applicant.

The order is reserved.


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)

-SD-
(MADAN B GOSAVI)
MEMBER (JUDICIAL)